

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**W.P.(Cr.)/56/2021**

ABHISHEK KUMAR GUPTA

**VS**

THE STATE OF JHARKHAND and Ors.

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner :- Mr. Nilesh Kumar, Advocate

For the State :- AC to SC-IV

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**7/08.09.2021** This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let this matter appear on 30.09.2021.

Interim order dated 14.07.2021 shall remain in force till the next date.

**( Sanjay Kumar Dwivedi, J)**

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